

Central Administrative Tribunal
principal Bench

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MA 1962/2003
DA 2566/20 02

New Delhi, this the 25th day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, VC (J)
Hon'ble Sh. V.K. Majotra, Member (A)

1. Urban Basic Service Employees Association (Regd)
Dept. of Urban Development
Govt. of NCT of Delhi
42, Haus Khas Village
New Delhi 110016
through Vinod Kumar Kathpalia
2. Ms Saroj Saxena
3. Birjesh Kumar
4. Ms Malti Singh
5. Ms Sarita Chauhan
6. Ms. Vimlesh Kumar
7. Ms. Shamim Khan
8. Ms. Manju Prasad
9. Ms Purnima Banduni
10. Ms. Sunita Rani Sharma
11. Ms. Asha Choudhary
12. Ms. Kamini
13. Yogendra Singh
14. Ms. Mithlesh Rani
15. Ms. Nandini Pandey
16. Ms. Veena Sharma
17. Ms. Shashi Sharma
18. Ms. Raj Kumari
19. Ms. Manju Goel
20. Ms. Veena Sharma
21. Ms. Neelam Kumari
22. Naresh Kumar Gupta
23. Ms. Sneh Lata
24. Ms. Deepa Sharma
25. Ms Mohini Sharma

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26. Ms Seema Aggarwal
27. Maharam Singh
28. Azad Singh
29. Ms. Pushpa Rani
30. Ms Geeta Vij
31. Dharam Pal Singh
32. Manoj Kumar
33. Ashok Kumar Singh
34. Ms Meena Kumari Singh
35. Ms. Neelam Verma
36. Sanjeev Kumar
37. Ramji Sah
38. Sunil Kumar
39. Satinder Yadav
40. Ms. Kaushalya Devi
41. Ms Saroj
42. Ajay Kumar
43. Jai Kanwar
44. Shiv Singh Bisht
45. Ms Geeta Bisht
46. Ms Neera Mathur
47. Anand Prakash Gupta
48. Khushi Ram Tanwar
49. Maninder Tyagi
50. Anu Gupta
51. Neeru Kapoor
52. Baljeet Kaur
53. Sudesh Gosain
54. Y.P.Bhardwaj
55. P.N.Panday
56. Ms. Sudesh Lata
57. Mohkam Singh
58. Sunil Shrivastava
59. Sureksha Sharma
60. Namita
61. Vishram Singh

62. Brijesh Sharma
63. Sudhir Kumar
64. Gajender Kr. Malik
65. Shabnam
66. Tajinder Ahlawat
67. Mrs. Ajeet Kaur
68. Mrs. Annpurna
69. Tara Chand
70. Faqir Chand
71. Ved Prakash
72. Suresh Chander
73. Lalit Kumar
74. Pravin Kr. Sharma
75. Vijay Pal Singh
76. Mrs. Laxmi Butola
77. Sukh Dev Parashar
78. Lala Ram
79. Raj Kumar Singh
80. Charanjit Singh

All c/o Vinod Kumar Kathpalia
S/o Sh. Kunjalal
R/o 82, Nav Shakti Sadan, Sector 13
Rohini

Delhi 110 085
(By Advocate Sh. Jagdev Singh for

Sh. Surat Singh)

Versus

....Applicants

1. Union of India
Through Secretary
Ministry of Urban Affairs & Employment
Nirman Bhawan
New Delhi
2. Lt. Governor
Raj Niwas
Delhi
3. Chief Secretary
Govt of NCT of Delhi
Sham Nath Marg
Delhi 110 054

4. Chairman (UBS.)/Principal Secretary
Department of Urban Development
Govt. of NCT of Delhi
B Block, Vikas Bhawan
Indraprastha Estate
New Delhi - 110 002.

5. Secretary (Services)
Service-III Department
Govt. of NCT of Delhi
Sham Nath Marg
Delhi -110 054.

... Respondents

(By Advocate Sh. George Paracken)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Heard both the learned counsel for the parties
in MA 1962/2003.

2. Sh. George Paracken, learned counsel *has*
objected to the MA, stating that the amended memo of
parties as prayed for, changes the entire colour of
the OA.

3. We have considered the submissions of the
learned proxy counsel for the applicants and perused
the MA 1962/2003.

4. At this stage, learned proxy counsel for
the applicants seeks permission to withdraw OA and MA
1962/2003 with liberty to proceed in the matter in
accordance with law.

5. Nothing the above submissions, OA 2566/2002
and MA 1962/2003 are dismissed with liberty.

V.K.Majotra
(V.K. Majotra)

Member (A)

Lakshmi
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

Ans/